

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 28

CP No. 9/Chd/Hry/2021

Under Section 241 & 242, CA 2013

In the matter of:

Saubhagya Ornaments Pvt. Ltd.

...Petitioner

Vs

SBS Agrotech Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today hence, adjourned to 15.12.2023.

Sd/-

Court Officer

November 1, 2023

Mamta